

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
(CIRCUIT BENCH AT SHIMLA)
O.A No. 063/01056/2018**

Date of decision: 14.12.2018

**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

Monika Sharma S/o Shri Sher Singh Sharma R/o Village Bandal, Post Office Majholi, Tehsil Chopal, District Shimla, H.P.

...APPLICANT

BY ADVOCATE: Ms. Ranjana Parmar, Sr. Advocate with Mr. K.S. Parmar

VERSUS

1. Union of India, Ministry of Posts and Telegraphs through its Secretary, New Delhi-110 001.
2. Postmaster General, Himachal Pradesh Shimla - 171001.
3. Superintendent of Post Offices, Solan, District Solan H.P.

...RESPONDENTS

BY ADVOCATE: Mr. Anshul Bansal

ORDER(ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the applicant seeks permission to withdraw this OA to file the same with better particulars.

2. Dismissed as withdrawn with liberty as prayed for.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

**Dated: 14.12.2018
ND***